

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/2011/2605 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri M. Narayan,
District & Sessions Judge,
Sivasagar.

Dated Guwahati the ^{fl} 20 April, 2022.

Sub: **Restricted holiday .**

Ref:- Your letter No. DJSV/STDR/F-57/2022/1933, dtd. 18.04.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 20.04.2022, along with station leave permission from the evening of 19.04.2022 till the morning of 22.04.2022**, has been granted. The Additional Sessions Judge cum Special Judge, POCSO, Sivasagar, and in her absence the next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/2011/2606/A, dated , 20-04-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)

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